

completed in 29 districts. The survey is likely to be completed by June, 1993.

(c) and (d): Supply of safe drinking water in rural habitations/villages is taken up under the normal plan; state sector Minimum Needs Programme and Rajiv Gandhi national Drinking water Mission/Accelerated Rural Water Supply Programme. Further scheme will be formulated after the availability of the results of the survey.

[English]

Production/Consumption of Newsprint

6278. PROF. K.V. THOMAS will the PRIME MINISTER be pleased to state:

(a) the total production of newsprint in the country as on January 31, 1993;

(b) the total consumption of newsprint as on January 31, 1993;

(c) whether the Government propose to implement the report of the Kelkar Committee in this regard;

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (d): The information is being collected and will be laid on on the Table of the House.

Integrated Infrastructural Development

6279. SHRI SARAT CHANDRA PATTANAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are considering to introduce Integrated Infrastructural Development scheme during the Eighth Five Year Plan;

(b) if so, the salient features of the Schemes; and

(c) the districts identified for the purpose state-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c): In pursuance of policy Measures for promoting and strengthening small, tiny and village enterprises announced on 6th August, 1991, a scheme of Integrated Infrastructural Development (including Technological back-up services) for small scale industries in rural/backward areas is under finalisation.

[Translation]

Assistance to Voluntary Organisation in Madhya Pradesh Through Capart

6280 SHRI KHELAN RAM JANGDE: Will the PRIME MINISTER be pleased to state:

(a) whether any assistance has been given to the voluntary organisations in Madhya Pradesh through CAPART;

(b) if so, the details thereof along with the amount allocated;

(c) whether the functioning of these voluntary organisations has not been reviewed;

(d) if so, whether the target fixed by the CAPART has not been achieved; and

(e) if so, the action taken by the Government against these voluntary organisations?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) and (b): Yes, Sir. CAPART has provided financial assistance to 205 voluntary organisations in Madhya Pradesh amounting to Rs. 3.44 crores till 31st March, 1993.

(c) to (e): By and large the voluntary organisations have achieved their objectives by way of satisfactory implementation of the projects. CAPART has a system of monitoring